

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

27

IA 853(MB)2024  
IA 883(MB)2024  
IN C.P. (IB)/153(MB)2022

CORAM:

SHRI. SANJIV DUTT  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 08.07.2024

NAME OF THE PARTIES: Maruti Strips And Ferro Alloys Private Limited  
Vs  
Yatin Steels India Private Limited

SECTION: 9, 12(2) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

1. None present.
2. List this matter for hearing on 31.07.2024.

Sd/-  
SANJIV DUTT  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)